

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)
Minutes of the meeting No. 19/14 of NC-VI dated on 12.12.2013

Meeting No. 19/14 for the licensing year 2013-14 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 12.12.2013 under the Chairmanship of Sh. S.K.Samal. Jt. DGFT. Following members were present in the meeting.

S.N	Name of the Officer	Designation	Department
1.	Sh. J.P. Maurya	A.I.A	MFPI
2.	Sh. A.K.Ojha	A.D	MSME
Officers in attendance			
2	Sh. S.K.panigrahi	EO	DGFT

Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012.

1	722	Party Name:PARKWOOD FARMS PVT. LTD	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/247/AM09	RLA File :02/24/40/251/AM09	Lic.No/Date:0210122583 27.01.2009	Deferred
	It was noted that the norms of this case have already been fixed by the NC in its meeting held on 15.5.2009. However firm's request for reconsideration of enhancement of norms was discussed in the meeting.. The representative of the firm Ms. Romola Bhattacharya, Director, appeared before Norms committee for personal hearing and pleaded that import item flavour should be permitted as per requirement of the buyer. The committee heard and requested them to furnish a copy of export order indicating 4% flavour content in the export product as being requested for import. The case is deferred and to be placed before NC on 09.01.2014.			

2	723	Party Name:COMPACT INDIA PVT.LTD.,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	Case No.:2/9/85-ALC3/2013			
	HQ File :01/85/050/00056/AM14/	RLA File :05/23/040/00092/AM14/	Lic.No/Date:0510357231 17.06.2013	Approved
The case was discussed and committee noted the recommendation of MFPI furnished vide their OM No. 4(15)/2013-DGFT dated 25.11.2013. However, the content of the imported item is declared as 30% in the export product in the application. It was decided to allow import of Roasted Peanut Kernel on net to net basis, without wastage. The same % of import item content will be declared against the export product. The ad-hoc norms are ratified as under:-				

Export Item	Qty	Import Item	Qty.
"eeZee Paste Nut" composite paste of Peanut, Sugar, Oil etc in 92Gms Sachet	989992.590Kg	Roasted Peanut Kernels	5,94,000.00 kg
"eeZee Paste RUSF" composite paste of Peanut, Sugar, Oil etc in 92Gms Sachet	729469.470Kg		
"eeZee Paste CUP" composite paste of Peanut, Sugar, Oil etc in 325Gms Cup	296999.630Kg		

RA may take consequential action as per policy/procedure.

3	724 Case No.:14/3/85-ALC3/2013	Party Name:COMPACT INDIA PVT.LTD.,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00014/AM14/	RLA File :05/23/040/00510/AM13/	Lic.No/Date:0510348512 08.03.2013	Approved
	The case was discussed and committee noted the recommendation of MFPI furnished vide their OM No. 4(15)/2013-DGFT dated 25.11.2013. However, the content of the imported item is declared as 30% in the export product in the application. It was decided to allow import of Roasted Peanut Kernel on net to net basis, without wastage. The same % of import item content will be declared against the export product. The ad-hoc norms are ratified as under:-			
3	Export Item	Qty	Import Item	Qty.
	“eeZee Paste Nut” composite paste of Peanut, Sugar, Oil etc in 92Gms Sachet, packed in corrugated box GSM (780-860)	370410.030Kg	Roasted Peanut Kernels	2,17,801.00Kg
	“eeZee Paste RUSF” composite paste of Peanut, Sugar, Oil etc in 92Gms Sachet	296329.980Kg	Corrugated Box GSM (780-860)	As per policy governing packing material
	“eeZee Paste CUP” composite paste of Peanut, Sugar, Oil etc in 325Gms Cup	74079.850Kg		
RA may take consequential action as per policy/procedure.				

4	725	Party Name:COMPACT INDIA PVT.LTD.,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/162/045/AM14	RLA File :05/23/040/499/AM13	Lic.No/Date:051034577 27.02.2013	Approved
The case was discussed and committee noted the recommendation of MFPI furnished vide their OM No. 4(15)/2013-DGFT dated 25.11.2013. However, the content of the imported item is declared as 30% in the export product in the application. It was decided to allow import of Roasted				

Peanut Kernel on net to net basis, without wastage. The same % of import item content will be declared against the export product. The ad-hoc norms are ratified as under:-

Export Item	Qty	Import Item	Qty.
"eeZee Paste Nut" composite paste of Peanut, Sugar, Oil etc in 92Gms Sachet, packed in corrugated box GSM (780-860)	370410.030Kg	Roasted Peanut Kernels	2,17,801.00Kg
"eeZee Paste RUSF" composite paste of Peanut, Sugar, Oil etc in 92Gms Sachet	296329.980Kg	Corrugated Box GSM (780-860)	As per policy governing packing material
"eeZee Paste CUP" composite paste of Peanut, Sugar, Oil etc in 325Gms Cup	74079.850Kg		

RA may take consequential action as per policy/procedure.

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726	Party Name:COMPACT INDIA PVT.LTD.,	Meet No/Date:19/85-ALC3/2013	Status:
Case No.:10/14/85-ALC3/2013		12.12.2013	
HQ File :01/85/050/00094/AM14/	RLA File :05/23/040/00247/AM14/	Lic.No/Date:0510365176	Approved
		11.09.2013	
The case was discussed and committee noted the recommendation of MFPI furnished vide their OM No. 4(15)/2013-DGFT dated 25.11.2013. However, the content of the imported item is declared as 30% in the export product in the application. It was decided to allow import of Roasted Peanut Kernel on net to net basis, without wastage. The same % of import item content will be declared against the export product. The ad-hoc norms are ratified as under:-			
Export Item	Qty	Import Item	Qty.
“eeZee Paste Nut” composite paste of Peanut, Sugar, Oil etc in 92Gms Sachet	223560.00Kg	Roasted Peanut Kernels	198000.00Kg
“eeZee Paste RUSF” composite paste of Peanut, Sugar, Oil etc in 92Gms Sachet	223560.00Kg		

	"eeZee Paste CUP" composite paste of Peanut, Sugar, Oil etc in 325Gms Cup	224051.750Kg		
	RA may take consequential action as per policy/procedure.			

6	727 Case No.:2/33/85-ALC3/2012	Party Name:MAGHIRAM AND SONS	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00149/AM13/	RLA File :30/24/040/00041/AM13/	Lic.No/Date:3010090091 23.11.2012	Deferred
	The representative of MSME present in the meeting informed the committee that certain information has been called for from the firm vide their email/letter No. 17(4)(1)/2013-Food dated 11.12.2013. The committee decided to remind the firm to furnish the information to MSME. The case is deferred and to be placed before NC on 09.01.2014.			

7	728 Case No.:4/7/85-ALC3/2013	Party Name:DINESH SARAOGI	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00041/AM14/	RLA File :02/24/040/00021/AM14/	Lic.No/Date:0210189909 23.05.2013	Approved
	The case was discussed in the meeting and it was decided to approve the ad-hoc norms with 45 % wastage as per the decision of NC Meeting no 18 dated 20.9.2012 (case no . 329) as under			
	Export Item	Qty.	Import Item	Qty.
	Shellac	55,000.00 kg	Sticklac	79,750.00kg
	RA may take consequential action as per policy / procedure.w			

8	729	Party Name:WRIGLEY INDIA PVT. LTD	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/339/AM06	RLA File :07/24/40/437/AM06	Lic.No/Date:0710040356	Approved

The Committee noted the comments furnished by MFPI vide their OM No. 8/DGFT/2011 dated 06.12.2013. The committee decided to ratify the ad-hoc norms on the basis of MFPI's comments as under:-

Export Item	Qty	Sl. No.	Import Item	Qty in Kg/Kg
1 Chewing Gum-Pinacolada	1. kg	1.	Gum Base Tango	0.323
		2.	Sorbitol M	0.387
		3.	Maltitol Syrup Ly85	0.0769
		4.	Pina Colada Flavour Mega	0.0141
		5.	Citric Acid	0.003
		6.	Malic Acid	0.001
		7.	Sweetner Aspartame	0.00109
		8.	Acesulfame K	0.00109
		9.	Soft Lecithin LC -63	0.0016
		10.	Arabic Gum	0.0051
		11.	Isomalt PF LATIN PF	0.08320
		12.	Isomalt GS	0.1099
		13.	Titanium Di-Oxide	0.0024
		14.	Ethanol Solution	0.0015
		15.	Carnauba Wax	0.00045
2 Chewing Gum-Mega Air	1 kg	1.	Gum Base Tango	0.323
		2.	Sorbitol M	0.387
		3.	Maltitol Syrup Ly85	0.0769
		4.	Eucalyptus Flavour-Euol Mega	0.012
		5.	Peppermint Flavour Mega Mentha	0.012
		6.	Sweetner Aspartame	0.00109
		7.	Acesulfame K	0.00109
		8.	Soft Lecithin LC -63	0.0016
		9.	Arabic Gum	0.0051
		10.	Isomalt PF LATIN PF	0.08320
		11.	Isomalt GS	0.1099
		12.	Titanium Di-Oxide	0.0024
		13.	Ethanol Solution	0.0015
		14.	Carnauba Wax	0.00045
3 Chewing Gum-Mint	1 kg	1	Gum Base Tango	0.323
		2	Sorbitol M	0.387
		3	Maltitol Syrup Ly85	0.0769
		4	Sweetner Aspartame	0.00109
		5	Acesulfame K	0.00109

			6	Soft Lecithin LC -63	0.0016
			7	Peppermint Flavour Mega Mentha	0.012
			8	Triacetine	0.0024
			9	Arabic Gum	0.0051
			10	Isomalt PF LATIN PF	0.08320
			11	Isomalt GS	0.1099
			12	Titanium Di-Oxide	0.0024
			13	Ethanol Solution	0.0015
			14	Carnauba Wax	0.00045
4	Chewing Gum-Wild Berry	1 kg	1.	Gum Base Tango	0.323
			2.	Sorbitol M	0.387
			3.	Maltitol Syrup Ly85	0.0769
			4.	Citric Acid	0.003
			5.	Malic Acid	0.001
			6.	Sweetner Aspartame	0.00109
			7.	Acesulfame K	0.00109
			8.	Soft Lecithin LC -63	0.0016
			9.	Blue Berry Flavour	0.0133
			10.	Cherry Flavour	0.0020
			11.	Mitac II Talc Powder	0.0164
			12.	Arabic Gum	0.0051
			13.	Isomalt PF LATIN PF	0.08320
			14.	Isomalt GS	0.1099
			15.	Titanium Di-Oxide	0.0024
			16.	Ethanol Solution	0.0015
			17.	Carnauba Wax	0.00045
5	Chewing Gum-Strawberry	1 kg	1.	Gum Base Tango	0.323
			2.	Sorbitol M	0.387
			3.	Maltitol Syrup Ly85	0.0769
			4.	Citric Acid	0.003
			5.	Malic Acid	0.001
			6.	Sweetner Aspartame	0.00109
			7.	Acesulfame K	0.00109
			8.	Soft Lecithin LC -63	0.0016
			9.	Strawberry Flavour Mega - fresa	0.0133
			10.	Mitac II Talc Powder	0.0164
			11.	Arabic Gum	0.0051
			12.	Isomalt PF LATIN PF	0.08320
			13.	Isomalt GS	0.1099

			14.	Titanium Di-Oxide	0.0024
			15.	Ethanol Solution	0.0015
			16.	Carnauba Wax	0.00045
6	Chewing Gum-Chlorophyl	1 kg	1	Gum Base Tango	0.323
			2	Sorbitol M	0.387
			3	Maltitol Syrup Ly85	0.0769
			4	Sweetner Aspartame	0.00109
			5	Acesulfame K	0.00109
			6	Soft Lecithin LC -63	0.0016
			7	Mint Flavour	0.0118
			8	Spearmint Flavour	0.0024
			9	Mitac II Talc Powder	0.0164
			10	Arabic Gum	0.0051
			11	Isomalt PF LATIN PF	0.08320
			12	Isomalt GS	0.1099
			13	Titanium Di-Oxide	0.0024
			14	Ethanol Solution	0.0015
			15	Carnauba Wax	0.00045
RA may take consequential action as per policy/procedure.					

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730	Party Name:WRIGLEY INDIA PVT. LTD	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
HQ File :01/85/162/204/AM09	RLA File :07/24/40/658/AM08	Lic.No/Date:0710055088 20.12.2007	Approved

The Committee noted the comments furnished by MFPI vide their OM No. 8/DGFT/2011 dated 06.12.2013. The committee decided to ratify the ad-hoc norms on the basis of MFPI's comments as under:-

Export Item		Qty	Sl. No.	Import Item	Qty in Kg/Kg
1	Chewing Gum-Spearmint	1 kg	1.	RES CARPAL 115 (Polyterpin Hydrocarbon Resin)	0.050Kg
			2.	RUB COSAR (Synthetic Rubber (Butyl Rubber-Cosar)	0.015Kg

			3.	WAX MICROWAX NL (Microcrystalline Wax)	0.030Kg
			4.	WAX LAMINATING 2472 (Laminating Wax)	0.005Kg
			5	FLV CANNA Spearment OIL (Canna)	0.009kg
2	Chewing Gum-Double Mint	1 kg	1.	PICCOLITE CARPAL 115 (Polyterpin Hydrocarbon Resin)	0.050Kg
			2.	SYNTHETIC BUTYLE RUBBER COSAR (Synthetic Rubber (Butyl Rubber-Cosar)	0.015Kg
			3.	WAX MICROCRYSTALLINE (Microcrystalline Wax)	0.030Kg
			4.	WAX LAMINATING 2472 (Laminating Wax)	0.005Kg
			5	FLV SNOW-A (Pepermint Oil (Snow A)	0.009Kg
3	Chewing Gum-Juicyfruit	1 kg	1	RES CARPAL 115 (Polyterpin Hydrocarbon Resin)	0.050Kg
			2	RUB COSAR (Synthetic Rubber (Butyl Rubber-Cosar)	0.015Kg
			3	WAXMICROWAX NL (Microcrystalline Wax)	0.030Kg
			4	WAX LAMINATING 2472(Laminating Wax)	0.005Kg
			5	FLV YELLOW FREE (Juicy Fruit Flavour (Yellow Free)	0.009Kg

RA may take consequential action as per policy/procedure.

12.12.2013

HQ File :01/85/050/120/AM07

RLA File :07/24/40/185/AM07

Lic.No/Date:0710047367
14.09.2006

Approved

The Committee noted the comments furnished by MFPI vide their OM No. 8/DGFT/2011 dated 06.12.2013. The committee decided to ratify the ad-hoc norms on the basis of MFPI's comments as under:-

Export Item	Qty	Sl. No.	Import Item	Qty in Kg/Kg
1 Chewing Gum-Pinacolada	1 kg	1.	Gum Base Tango	0.323
		2.	Sorbitol M	0.387
		3.	Maltitol Syrup Ly85	0.0769
		4.	Pina Colada Flavour Mega	0.0141
		5.	Citric Acid	0.003
		6.	Malic Acid	0.001
		7.	Sweetner Aspartame	0.00109
		8.	Acesulfame K	0.00109
		9.	Soft Lecithin LC -63	0.0016
		10.	Arabic Gum	0.0051
		11.	Isomalt PF LATIN PF	0.08320
		12.	Isomalt GS	0.1099
		13.	Titanium Di-Oxide	0.0024
		14.	Ethanol Solution	0.0015
		15.	Carnauba Wax	0.00045
2 Chewing Gum-Mega Air	1 kg	1.	Gum Base Tango	0.323
		2.	Sorbitol M	0.387
		3.	Maltitol Syrup Ly85	0.0769
		4.	Eucalyptus Flavour-Euol Mega	0.012
		5.	Peppermint Flavour Mega Mentha	0.012
		6.	Sweetner Aspartame	0.00109
		7.	Acesulfame K	0.00109
		8.	Soft Lecithin LC -63	0.0016
		9.	Arabic Gum	0.0051
		10.	Isomalt PF LATIN PF	0.08320
		11.	Isomalt GS	0.1099
		12.	Titanium Di-Oxide	0.0024
		13.	Ethanol Solution	0.0015
		14.	Carnauba Wax	0.00045
3 Chewing Gum-Mint	1 kg	1	Gum Base Tango	0.323
		2	Sorbitol M	0.387
		3	Maltitol Syrup Ly85	0.0769

			4	Sweetner Aspartame	0.00109
			5	Acesulfame K	0.00109
			6	Soft Lecithin LC -63	0.0016
			7	Peppermint Flavour Mega Mentha	0.012
			8	Triacetine	0.0024
			9	Arabic Gum	0.0051
			10	Isomalt PF LATIN PF	0.08320
			11	Isomalt GS	0.1099
			12	Titanium Di-Oxide	0.0024
			13	Ethanol Solution	0.0015
			14	Carnauba Wax	0.00045
4	Chewing Gum-Wild Berry	1 kg	1.	Gum Base Tango	0.323
			2.	Sorbitol M	0.387
			3.	Maltitol Syrup Ly85	0.0769
			4.	Citric Acid	0.003
			5.	Malic Acid	0.001
			6.	Sweetner Aspartame	0.00109
			7.	Acesulfame K	0.00109
			8.	Soft Lecithin LC -63	0.0016
			9.	Blue Berry Flavour	0.0133
			10.	Cherry Flavour	0.0020
			11.	Mitac II Talc Powder	0.0164
			12.	Arabic Gum	0.0051
			13.	Isomalt PF LATIN PF	0.08320
			14.	Isomalt GS	0.1099
			15.	Titanium Di-Oxide	0.0024
			16.	Ethanol Solution	0.0015
			17.	Carnauba Wax	0.00045
5	Chewing Gum-Strawberry	1 kg	1.	Gum Base Tango	0.323
			2.	Sorbitol M	0.387
			3.	Maltitol Syrup Ly85	0.0769
			4.	Citric Acid	0.003
			5.	Malic Acid	0.001
			6.	Sweetner Aspartame	0.00109
			7.	Acesulfame K	0.00109
			8.	Soft Lecithin LC -63	0.0016
			9.	Strawberry Flavour Mega - fresa	0.0133
			10.	Mitac II Talc Powder	0.0164
			11.	Arabic Gum	0.0051

			12.	Isomalt PF LATIN PF	0.08320
			13.	Isomalt GS	0.1099
			14.	Titanium Di-Oxide	0.0024
			15.	Ethanol Solution	0.0015
			16.	Carnauba Wax	0.00045
6	Chewing Gum-Chlorophyl	1 kg	1	Gum Base Tango	0.323
			2	Sorbitol M	0.387
			3	Maltitol Syrup Ly85	0.0769
			4	Sweetner Aspartame	0.00109
			5	Acesulfame K	0.00109
			6	Soft Lecithin LC -63	0.0016
			7	Mint Flavour	0.0118
			8	Spearmint Flavour	0.0024
			9	Mitac II Talc Powder	0.0164
			10	Arabic Gum	0.0051
			11	Isomalt PF LATIN PF	0.08320
			12	Isomalt GS	0.1099
			13	Titanium Di-Oxide	0.0024
			14	Ethanol Solution	0.0015
			15	Carnauba Wax	0.00045

RA may take consequential action as per policy/procedure.

11	732	Party Name:WRIGLEY INDIA PVT. LTD	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/001/AM07	RLA File :07/24/40/1022/AM06	Lic.No/Date:0710044118 31.03.2006	Approved

The Committee noted the comments furnished by MFPI vide their OM No. 8/DGFT/2011 dated 06.12.2013. The committee decided to ratify the ad-hoc norms on the basis of MFPI's comments as under:-

Export Item		Qty	Sl. No.	Import Item	Qty in Kg/Kg
1	Chewing Gum-Pinacolada	1 kg	1.	Gum Base Tango	0.323
			2.	Sorbitol M	0.387
			3.	Maltitol Syrup Ly85	0.0769
			4.	Pina Colada Flavour Mega	0.0141
			5.	Citric Acid	0.003
			6.	Malic Acid	0.001

			7.	Sweetner Aspartame	0.00109
			8.	Acesulfame K	0.00109
			9	Soft Lecithin LC -63	0.0016
			10.	Arabic Gum	0.0051
			11.	Isomalt PF LATIN PF	0.08320
			12.	Isomalt GS	0.1099
			13.	Titanium Di-Oxide	0.0024
			14.	Ethanol Solution	0.0015
			15.	Carnauba Wax	0.00045
2	Chewing Gum-Mega Air	1 kg	1.	Gum Base Tango	0.323
			2.	Sorbitol M	0.387
			3.	Maltitol Syrup Ly85	0.0769
			4.	Eucalyptus Flavour-Euol Mega	0.012
			5.	Peppermint Flavour Mega Mentha	0.012
			6.	Sweetner Aspartame	0.00109
			7.	Acesulfame K	0.00109
			8.	Soft Lecithin LC -63	0.0016
			9.	Arabic Gum	0.0051
			10.	Isomalt PF LATIN PF	0.08320
			11.	Isomalt GS	0.1099
			12.	Titanium Di-Oxide	0.0024
			13.	Ethanol Solution	0.0015
			14.	Carnauba Wax	0.00045
3	Chewing Gum-Mint	1 kg	1	Gum Base Tango	0.323
			2	Sorbitol M	0.387
			3	Maltitol Syrup Ly85	0.0769
			4	Sweetner Aspartame	0.00109
			5	Acesulfame K	0.00109
			6	Soft Lecithin LC -63	0.0016
			7	Peppermint Flavour Mega Mentha	0.012
			8	Triacetine	0.0024
			9	Arabic Gum	0.0051
			10	Isomalt PF LATIN PF	0.08320
			11	Isomalt GS	0.1099
			12	Titanium Di-Oxide	0.0024
			13	Ethanol Solution	0.0015
			14	Carnauba Wax	0.00045

4	Chewing Gum-Wild Berry	1 kg	1.	Gum Base Tango	0.323
			2.	Sorbitol M	0.387
			3.	Maltitol Syrup Ly85	0.0769
			4.	Citric Acid	0.003
			5.	Malic Acid	0.001
			6.	Sweetner Aspartame	0.00109
			7.	Acesulfame K	0.00109
			8.	Soft Lecithin LC -63	0.0016
			9.	Blue Berry Flavour	0.0133
			10.	Cherry Flavour	0.0020
			11.	Mitac II Talc Powder	0.0164
			12.	Arabic Gum	0.0051
			13.	Isomalt PF LATIN PF	0.08320
			14.	Isomalt GS	0.1099
			15.	Titanium Di-Oxide	0.0024
			16.	Ethanol Solution	0.0015
			17.	Carnauba Wax	0.00045
5	Chewing Gum-Strawberry	1 kg	1.	Gum Base Tango	0.323
			2.	Sorbitol M	0.387
			3.	Maltitol Syrup Ly85	0.0769
			4.	Citric Acid	0.003
			5.	Malic Acid	0.001
			6.	Sweetner Aspartame	0.00109
			7.	Acesulfame K	0.00109
			8.	Soft Lecithin LC -63	0.0016
			9.	Strawberry Flavour Mega - fresa	0.0133
			10.	Mitac II Talc Powder	0.0164
			11.	Arabic Gum	0.0051
			12.	Isomalt PF LATIN PF	0.08320
			13.	Isomalt GS	0.1099
			14.	Titanium Di-Oxide	0.0024
			15.	Ethanol Solution	0.0015
			16.	Carnauba Wax	0.00045
6	Chewing Gum-Chlorophyl	1 kg	1	Gum Base Tango	0.323
			2	Sorbitol M	0.387
			3	Maltitol Syrup Ly85	0.0769
			4	Sweetner Aspartame	0.00109
			5	Acesulfame K	0.00109
			6	Soft Lecithin LC -63	0.0016

7	Mint Flavour	0.0118
8	Spearmint Flavour	0.0024
9	Mitac II Talc Powder	0.0164
10	Arabic Gum	0.0051
11	Isomalt PF LATIN PF	0.08320
12	Isomalt GS	0.1099
13	Titanium Di-Oxide	0.0024
14	Ethanol Solution	0.0015
15	Carnauba Wax	0.00045

RA may take consequential action as per policy/procedure.

733	Party Name:WRIGLEY INDIA PVT. LTD	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
HQ File :01/85/162/222/AM10	RLA File :07/24/40/337/AM10	Lic.No/Date:0710068923 16.12.2009	Approved

The case was discussed in the meeting and noted the comments furnished by MFPI vide their OM No. 8/DGFT/2011 dated 06.12.2013. The committee decided to ratify the norms on the basis of MFPI's comments as under:-

1	Chewing Gum-Double Mint	1 kg	1.	PICCOLITE CARPAL 115 (Polyterpin Hydrocarbon Resin)	0.050Kg
			2.	SYNTHETIC BUTYLE RUBBER COSAR (Synthetic Rubber (Butyl Rubber-Cosar)	0.015Kg
			3.	WAX MICROCRYSTALLINE (Microcrystalline Wax)	0.030Kg
			4.	WAX LAMINATING 2472 (Laminating Wax)	0.005Kg
			5	FLV SNOW-A (Pepermint Oil (Snow A)	0.009Kg
2	Chewing Gum-Juicy fruit	1 kg	1	RES CARPAL 115 (Polyterpin Hydrocarbon Resin)	0.050Kg
			2	RUB COSAR (Synthetic Rubber (Butyl Rubber-Cosar)	0.015Kg
			3	WAXMICROWAX NL (Microcrystalline Wax)	0.030Kg
			4	WAX LAMINATING 2472(Laminating Wax)	0.005Kg

			5	FLV YELLOW FREE (Juicy Fruit Flavour (Yellow Free)	0.009Kg
3	Chewing Gum-Spearmint	1 kg	1.	RES CARPAL 115 (Polyterpin Hydrocarbon Resin)	0.050Kg
			2.	RUB COSAR (Synthetic Rubber (Butyl Rubber-Cosar)	0.015Kg
			3.	WAX MICROWAX NL (Microcrystalline Wax)	0.030Kg
			4.	WAX LAMINATING 2472 (Laminating Wax)	0.005Kg
			5	FLV CANNA Spearmint Oil (Canna)	0.009kg
4	Chewing Gum-PK Peppermint	1 kg	1	BAS SB DF 2465 (Gum Base)	0.130 kg
			2	MSC GLASSIGEL (Food Starch)	0.005kg
			3	CLR TW (Titanium Dioxide)	0.003kg
			4	FLV DAHLIA (Dahlia Flavour)	0.002kg
RA may take consequential action as per policy/procedure.					

13	734 Case No.:2/19/85-ALC3/2013	Party Name:PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00118/AM14/	RLA File :31/83/040/00143/AM14/	Lic.No/Date:3110061031 07.11.2013	Deferred
	It was noted that the comments from MSME(Hosiery) has been called for vide OM dated 06.12.2013. The committee decided to remind MSME(Hosiery) to expedite their comments. The case is deferred and to be placed before the committee on 09.10.2014			

14	735 Case No.:3/19/85-ALC3/2013	Party Name:PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00119/AM14/	RLA File :31/83/040/00144/AM14/	Lic.No/Date:3110061032	Deferred

07.11.2013

It was noted that the comments from MSME(Hosiery) has been called for vide OM dated 06.12.2013. The committee decided to remind MSME(Hosiery) to expedite their comments. The case is deferred and to be placed before the committee on 09.10.2014

15	736 Case No.:1/19/85-ALC3/2013	Party Name:CHIRAL ORGANICS (P) LTD.	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00117/AM14/	RLA File :03/94/040/00595/AM14/	Lic.No/Date:0310752759 08.10.2013	Deferred
	It was noted that on the basis of MFPI's letter, this office has called for the following information in a similar case from the firm for the same export/import item. The same may be called for in this case as well.- 1. Technical characteristics of export product and its consumption. 2. Name and function of each raw material and its justification 3. Full name of AMIOCA TF Starch. 4. Detailed process of manufacturers and process flow chart along with material balance at each stage. 5. Wastage claimed, if any, with justification.			
	The case was deferred and to be placed before the committee on 09.01.2013.			

16	737 Case No.:2/39/85-ALC3/2012	Party Name:IMSOFER MANUFACTURING INDIA PRIVATE LIMITED,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00172/AM13/	RLA File :31/83/040/00170/AM13/	Lic.No/Date:3110056899 23.01.2013	Deferred
	The case was discussed in the meeting. The committee noted that the export item are Confectionery for which SION E-1 and E-131 exist. The committee decided to ask the firm why the item will not be allowed as per existing SION. The case was deferred and to be placed before			

the committee on 09.01.2014.

17	738 Case No.:2/34/85-ALC3/2012	Party Name:IMSOFER MANUFACTURING INDIA PRIVATE LIMITED,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00158/AM13/	RLA File :31/83/040/00153/AM13/	Lic.No/Date:3110056453 11.12.2012	Deferred
The case was discussed in the meeting. The committee noted that the export item are Confectionery for which SION E-1 and E-131 exist. The committee decided to ask the firm why the item will not be allowed as per existing SION. The case was deferred and to be placed before the committee on 09.01.2014.				

18	739 Case No.:3/3/85-ALC3/2013	Party Name:IMSOFER MANUFACTURING INDIA PRIVATE LIMITED,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00003/AM14/	RLA File :31/83/040/00172/AM13/	Lic.No/Date:3110056649 02.01.2013	Deferred
The case was discussed in the meeting. The committee noted that the export item are Confectionery for which SION E-1 and E-131 exist. The committee decided to ask the firm why the item will not be allowed as per existing SION. The case was deferred and to be placed before the committee on 09.01.2014.				

19	740 Case No.:5/13/85-ALC3/2013	Party Name:IMSOFER MANUFACTURING INDIA PRIVATE LIMITED,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00079/AM14/	RLA File :31/83/040/00060/AM14/	Lic.No/Date:3110059475 19.07.2013	Deferred
The case was discussed in the meeting. The committee noted that the export item are Chocolate for which SION E-69 exist. The committee decided to ask the firm why the item will not be allowed as per existing SION. The case was deferred and to be placed before the committee on 09.01.2014.				

20	741 Case No.:1/39/85-ALC3/2012	Party Name:IMSOFER MANUFACTURING INDIA PRIVATE LIMITED,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00171/AM13/	RLA File :31/83/040/00171/AM13/	Lic.No/Date:3110056650 02.01.2013	Deferred
	The case was discussed in the meeting. The committee noted that the export item are Confectionery for which SION E-1 and E-131 exist. The committee decided to ask the firm why the item will not be allowed as per existing SION. The case was deferred and to be placed before the committee on 09.01.2014			

21	742 Case No.:7/10/85-ALC3/2013	Party Name:IMSOFER MANUFACTURING INDIA PRIVATE LIMITED,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00065/AM14/	RLA File :31/83/040/00023/AM14/	Lic.No/Date:3110058549 30.05.2013	Deferred
	The case was discussed in the meeting. The committee noted that the export item are Chocolate for which SION E-69 exist. The committee decided to ask the firm why the item will not be allowed as per existing SION. The case was deferred and to be placed before the committee on 09.01.2014.			

22	743 Case No.:9/33/85-ALC3/2012	Party Name:IMSOFER MANUFACTURING INDIA PRIVATE LIMITED,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00156/AM13/	RLA File :31/83/040/00126/AM13/	Lic.No/Date:3110056192 05.11.2012	Deferred
	The case was discussed in the meeting. The committee noted that the export item are Chocolate for which SION E-69 exist. The committee			

decided to ask the firm why the item will not be allowed as per existing SION. The case was deferred and to be placed before the committee on 09.01.2014

23	744 Case No.:3/39/85-ALC3/2012	Party Name:IMSOFER MANUFACTURING INDIA PRIVATE LIMITED,	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/050/00173/AM13/	RLA File :31/83/040/00173/AM13/	Lic.No/Date:3110056648 02.01.2013	Deferred
	The case was discussed in the meeting. The committee noted that the export item are Confectionery for which SION E-1 and E-131 exist. The committee decided to ask the firm why the item will not be allowed as per existing SION. The case was deferred and to be placed before the committee on 09.01.2014			

24	745	REF FROM JDG(JAIKANT SINGH)/REVIEW OF NORMS	Meet No/Date:19/85-ALC3/2013 12.12.2013	Status:
	HQ File :01/85/162/029/AM14			
	Review of SION:- E-1 for Assorted Confectionery (with Sugar) E-1(A) for Assorted Confectionery (Sugar free). E-5 for Biscuit E-129 for Instant Fruit Juice Powder/Crystals(with Sugar) E-129(A) for Instant Fruit Juice Powder/Crystals(Sugar free). E-126 for Vegetable Pickles in Oil/Mixed Pickle in Oil A-1443 for Oxalic Acid			
	It has been noted that MFPI recommendation has been received vide their letter No. 4(3)/2013-DGFTG dated 16.9.2013 in respect of SION E-1, E-1 (A) , E-5 and E-126. However , some of the imports recommended continue to be generic in description. It was decided to request MFPI to give specification of import items and MSME may be requeste4d to expedite their recommendation in respect of SION E-129 and E-129 (A)..			

-X-X-X-

